

(b) yes, Sir.

(c) The reference date for the Census is March 1, 1991 in all States and Union Territories except Jammu and Kashmir State where owing to difficult weather conditions the reference dates are October 1, 1990 in Leh and Kargil districts and August 21, 1991 in rest of the State.

Potable Water Facility to Villages of Kerala

*773. SHRI S. KRISHNA KUMAR:
PROF. P.J. KURIEN:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of villages in Kerala which do not have the facility of potable water at present;

(b) the number of villages likely to be provided with drinking water facility during 1990-91; and

(c) when all the villages in the State will be provided with drinking water?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):
(a) There is one 'No Source' problem village in Kerala which does not have the facility of potable water at present.

(b) During 1990-91, one 'No Source' problem village and 153 partially covered villages are likely to be provided with drinking water facilities.

(c) The remaining single problem village will be covered in this year.

[*Translation*]

Persons Killed by Terrorists

*775. SHRI HARIKEWAL PRASAD:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed by terrorists in the country during the last one year, state-wise; and

(b) the number of terrorists killed, injured and arrested so far?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) In Punjab 1168 persons were killed by terrorists in 1989 and 585 persons killed in 1990 (upto 30th April, 1990)

(b) In Punjab 699 terrorists were killed and 2466 arrested in 1989. In 1990 (upto 30th April) the figures are 256 and 478 respectively.

Information in respect of the remaining states is being collected and will be laid on the Table of the House.

[*English*]

Satellite Communication Planning Cell

*777. SHRI YADVENDRA DATT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether reports appearing in a number of national dailies to the effect that "crores of rupees have been and are being wasted by the Satellite Communication Planning Cell on development of INSATs" have been got inquired into by Government;

(b) if so, the findings of the investigation;

(c) in case no investigation has been ordered in the matter, the reasons therefor; and

(d) whether cases of victimisations of scrupulous staff members of S.C.P. Cell have come to the notice of Government if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) There is no information about reports in national dailies in this regards.

(b) In view of part (a) above the question does not arise.

(c) In view of part (a) above the question does not arise.

(d) No victimisation of staff of Satellite communication Planning Cell has been done.

Fire Incidents in Delhi

*778. SHRI MANIKRAO HODLYA
GAVIT:
SHRI R.N. RAKESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether major fires broke out at several places in Delhi during the last one month;

(b) if so, the details thereof alongwith loss of life and property thereon in each case;

(c) whether any compensation has been paid to victims of the incidents;

(d) if so, the details therefor;

(e) whether any enquiries have been conducted in this regard;

(f) if so, the outcome thereof; and

(g) the steps taken or contemplated to prevent such devastating fires in future?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) and (b). Two major fires broke out in Delhi during April, 1990, at Vigyan Bhawan and Sadar Bazar. No loss of life was reported in these fires. The loss of property is yet to be assessed.

(c) and (d). As there was no loss of life or injury to any member of the public no compensation has been paid.

(e) and (f). A committee has been constituted by the Delhi Administration to investigate into the cause of fires at Vigyan Bhawan and Sadar Bazar and suggest remedial measures.

(g) A review has been undertaken to ascertain the adequacy of the Delhi Fire Service including the equipment. Action has been initiated to increase the number of Fire Stations and fire fighting personnel including their equipments.

Calcium Ammonium Nitrate

8026. SHRI KAILASH MEGHWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have large stocks of Calcium ammonium Nitrate which are lying unused;

(b) if so, the quantity and cost of these stocks including the procurement expenditure;

(c) by whom these stocks were procured and the reasons therefor when their use was banned or was going to be banned; and